

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (Special Bench)**

**Item No.313**  
237/252/ND/2020

**IN THE MATTER OF:**

Just Jobs Internet Services Pvt Ltd

.... APPELLANT

**Vs.**

Roc

.... RESPONDENT

**SECTION**

**U/s 252 Companies Act 2013**

**Order delivered on 10.03.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Nikhil Verma, Advocate

For the Respondent :

**ORDER**

Mr. Nikhil Verma, Ld. Counsel appearing for the Appellant. Ld. Counsel appearing for the ROC. The ROC report is on record. The ROC has filed an additional affidavit on 21.07.2021 pursuant to the order passed by this Tribunal on 30.03.2021.

Order **reserved**.

Sd/-

**(RAHUL BHATNAGAR)**  
**MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**